

CENTRAL ADMINISTRATIVE TRIBUNAL
ERNAKULAM BENCH

OA No. 266 of 2000

Monday, this the 21st day of August, 2000

CORAM

HON'BLE MR. A.M. SIVADAS, JUDICIAL MEMBER
HON'BLE MR. G. RAMAKRISHNAN, ADMINISTRATIVE MEMBER

1. P. Beebi,
Helper, Balawadi, BAP Unit,
Andrott.Applicant

By Advocate Mr. Thampan Thomas

Versus

1. Union of India, represented by the Secretary,
Ministry of Social Welfare and Cultural, New Delhi.
2. The Administrator,
U.T. of Lakshadweep, Kavaratti.
3. The Chairman,
Central Social Welfare Board, New Delhi.
4. The Chairman, Lakshadweep State Social
Welfare Advisory Board, Kavaratti. ...Respondents

By Advocate Mr. P.R. Ramachandra Menon

The application having been heard on the 21st August, 2000,
the Tribunal on the same day delivered the following:

O R D E R

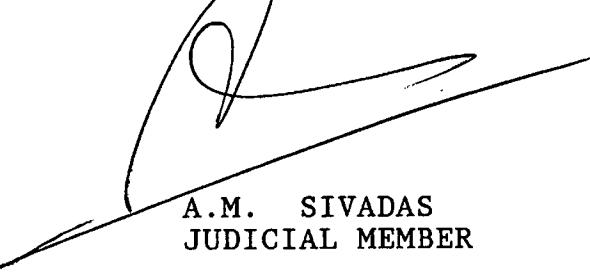
HON'BLE MR. A.M. SIVADAS, JUDICIAL MEMBER

When the OA was taken up, the learned counsel appearing
for the applicant submitted that leave may be granted to
withdraw this OA without prejudice. The learned counsel
appearing for the respondents submitted that there is no
objection for granting leave to withdraw this OA without
prejudice. Leave granted.

2. Accordingly, the Original Application is dismissed as
withdrawn without prejudice to the applicant to take up the
matter before the competent authority.

Monday, this the 21st day of August, 2000


G. RAMAKRISHNAN
ADMINISTRATIVE MEMBER


A.M. SIVADAS
JUDICIAL MEMBER

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